#### COMMITTEE

#### ON

# ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

#### (Fifth Lok Sabha)

#### NINETEENTH REPORT

- I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Nineteenth Report.
  - 2. The Committee held a sitting on the 24th March, 1975.
- 3. The Committee considered applications for leave of absence from six Members. The recommendations of the Committee with respect to these applications are given in the Appendix.

NEW DELHI; March 24, 1975. Chaitra 3, 1897 (Saka). CHANDRIKA PRASAD, Chairman, Committee on Absence of Members from the Sittings of the House.

## - APPENDIX

### (Vide para 3 of the Report)

Si. No.	Name of the Mamber who has applied for leave	Period for which leave applied	Reasons Period for Remarks which leave of absence recommended		
				by the Com- mittee	
iste iste	Shri C. H. Mohamed Koya	to 20-12-74 = 36 days	Haj Pilgrimage.	to 20-12-74 = 36 days	
.4	Shri Shashi Bhushan	24-2-75 to 12-3-75 =17 days	To attend the Asia Conference of Peace Forces for peace and security in Asia at Baghdad and visit to certain other countries.	24-2-75 to 12-3-75 = 17 days.	
3. 3. 	Dr. G. S. Melkote	17-2-75 to 13-3-75 = 25 days and 17-3-75 to 17-4-75 = 21 days = 46 days		17-2-75 to 10-3-75 =22 days	The Member was present on 12-3-75. There was no sitting on 11-3-75.
4	Shti R. R. Singh Deo	17-2-75 to 20-3-75 32 days	Father's illness and death.	17-2-75 to 20-3-75 = 32 days	
Ş	5. Shri Rasiklal Parikh	17-2-75 to 31-3-75 =43 day		17-2-,5 to 18-3-75 =30 days	The Member was present on 19-3-75.
•	6. Shri Yamuna Prasad Mandal	18-2-75 to 4-3-75 = 15 day	Medical treatmen	t \[ \{ \text{18-2-75} \] to 4-3-75 = 15 \] days	